#### **COURT-II**

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 42 OF 2018 & IA NO.214 of 2018, APPEAL No. 78 OF 2018 & IA NO.358 OF 2018. APPEAL NO. 117 OF 2018 & IA NO.510 OF 2018 APPEAL NO. 118 OF 2018 & IA NO.475 OF 2018 APPEAL NO. 206 OF 2018 & IA NO.780 OF 2018 APPEAL NO. 207 OF 2018 & IA NO.775 OF 2018 APPEAL NO. 227 OF 2018 & IA NO. 910 OF 2018 APPEAL NO. 268 OF 2018 & IA NO.1178 OF 2018 APPEAL NO. 271 OF 2018 & IA NO.1065 OF 2018 APPEAL NO. 196 OF 2018 & IA NO.515 OF 2018 APPEAL NO. 242 OF 2018 & IA NO.1032 OF 2018 APPEAL NO. 243 OF 2018 & IA NO.1036 OF 2018 APPEAL NO. 244 OF 2018 & IA NO.1028 OF 2018 APPEAL NO. 280 OF 2018 & IA NO.1182 OF 2018 **APPEAL NO. 282 OF 2018 & IA NO.1186 OF 2018** APPEAL NO. 287 OF 2018 & IA NO.973 OF 2018 APPEAL NO. 288 OF 2018 & IA NO.1070 OF 2018 APPEAL NO. 357 OF 2018 & IA NO. 1381 OF 2018 AND APPEAL NO. 254 OF 2018 & IA NO. 1060 OF 2018

Dated: 25th January, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

#### APPEAL NO. 42 OF 2018 & IA NO. 214 of 2018

In the matter of:

M/s Fortune Five Hydel Projects Pvt. Ltd. ... Appellant(s)

۷s

Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. S. Venkatesh

Mr. Sandeep Rajpurohit Ms. Nishtha Kumar Mr. Vikas Maini

Mr. Somesh Srivastava

Counsel for the Respondent (s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr. S.S.Naganand, Sr. Adv. Ms. Sumana Naganand Mr. Balaii Srinivasan

Ms. Pallavi Sengupta for R-2, 4, 5, 6, & 7

## APPEAL No. 78 OF 2018 & IA NO. 358 OF 2018

In the matter of:

M/s Green Infra Wind Power Generation Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission &Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Vishrov Mukherjee

Mr. Catherine Ayallore

Counsel for the Respondent (s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr. S.S.Naganand, Sr. Adv. Ms. Sumana Naganand Mr. Balaii Srinivasan

Ms. Pallavi Sengupta for R-2, 3, 4, & 6

# **APPEAL NO. 117 OF 2018 & IA NO. 510 OF 2018**

In the matter of:

Lalpur Wind Energy Private Limited .... Appellant(s)

**Versus** 

Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant (s) : Mr. Parinay Deep Shah

Ms. Ritika Singhal

Counsel for the Respondent (s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr. S.S.Naganand, Sr. Adv. Ms. Sumana Naganand Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R-2, 4, & 6

Mr. Shahbaaz Hussain Mr. Fahad Khan for R-5

# APPEAL NO. 118 OF 2018 & IA NO. 475 OF 2018

In the matter of:

Renew Power Ventures Private Limited .... Appellant(s)

Vs.

Karnataka Electricity Regulatory .... Respondent(s)

Commission & Ors.

Counsel for the Appellant (s) : Mr. Parinay Deep Shah

Ms. Ritika Singhal

Counsel for the Respondent (s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr. S.S.Naganand, Sr. Adv. Ms. Sumana Naganand Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R-2, 3, 4, & 6

## APPEAL NO. 206 OF 2018 & IA NO. 780 OF 2018

In the matter of:

M/s Golden Hatcheries & Ors. .... Appellant(s)

Vs.

Karnataka Electricity Regulatory .... Respondent(s)

Commission & Anr.

Counsel for the Appellant (s) : Mr. Parinay Deep Shah,

Ms. Ritika Singhal,

Counsel for the Respondent (s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr. S.S.Naganand, Sr. Adv. Ms. Sumana Naganand Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R-2

# **APPEAL NO. 207 OF 2018 & IA NO. 775 OF 2018**

In the matter of:

Rai Bahadur Seth Shreeram Narasingdas Pvt. Ltd. - Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. - Respondent(s)

Counsel for the Appellant (s) : Ms. Pritha Saikumar lyer

Ms. Arunima Kedia

Counsel for the Respondent (s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr. S.S.Naganand, Sr. Adv. Ms. Sumana Naganand Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R-2, 4 & 5

Mr. Nithin Saravanan Ms. Arunima Singh Ms. Priyadarshini for R-3

# APPEAL NO. 227 OF 2018 & IA NO. 910 OF 2018

In the matter of:

M/s Bhuruka Gases Limited& Anr. - Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. -Respondent(s)

Counsel for the Appellant (s) : Mr. Parinay Deep Shah,

Ms. Ritika Singhal

Counsel for the Respondent (s) : Mr. S.S.Naganand, Sr. Adv.

Ms. Sumana Naganand Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R-2 & 4

# **APPEAL NO. 268 OF 2018 & IA NO. 1178 OF 2018**

## In the matter of:

Jindal Aluminium Limited - Appellant(s)

**Versus** 

Karnataka Electricity Regulatory Commission & Anr.- Respondent(s)

Counsel for the Appellant (s) : Mr. Parinay Deep Shah

Ms. Ritika Singhal

Counsel for the Respondent (s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr. Shahbaz Hussain Mr. Fahad Khan for R-2

## **APPEAL NO. 271 OF 2018 & IA NO. 1065 OF 2018**

## In the matter of:

**Central Arecanut and Cocoa Marketing & Processing** 

Co-operative Limited - Appellant(s)

**Versus** 

Karnataka Electricity Regulatory Commission & Ors. -Respondent(s)

Counsel for the Appellant (s) : Mr. Anantha Narayan M.G.

Mr. Sridhar Prabhu

Counsel for the Respondent (s) : Mr. S.S.Naganand, Sr. Adv.

Ms. Sumana Naganand Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R- 3 & 4

## APPEAL NO. 196 OF 2018 & IA NO. 515 OF 2018

#### In the matter of:

Clean Wind Power (Manvi) Private Limited .... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah

Ms. Ritika Singhal

Counsel for the Respondent (s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr. S.S.Naganand, Sr. Adv. Ms. Sumana Naganand Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R-2, 4 & 6

Mr. Nithin Saravanan Ms. Arunima Singh Ms. Priyadarshini for R-5

#### APPEAL NO. 242 OF 2018 & IA NO. 1032 OF 2018

In the matter of:

M/s Mangalore Energies Pvt. Ltd. .... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant (s) Mr. S. Venkatesh

> Mr. Sandeep Rajpurohit Ms. Nishtha Kumar Mr. Vikas Maini Mr. Somesh Srivastava

Counsel for the Respondent (s) Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr. S.S.Naganand, Sr. Adv. Ms. Sumana Naganand Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R-2 & 7

## APPEAL NO. 243 OF 2018 & IA NO. 1036 OF 2018

In the matter of:

M/s Vyshali Energy Pvt. Ltd. Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant (s) Mr. S. Venkatesh

Mr. Sandeep Rajpurohit Ms. Nishtha Kumar Mr. Vikas Maini

Mr. Somesh Srivastava

Counsel for the Respondent(s) Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr. S.S.Naganand, Sr. Adv. Ms. Sumana Naganand Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R-2 & 7

# APPEAL NO. 244 OF 2018 & IA NO. 1028 OF 2018

In the matter of:

M/s Greenko Bagewadi Wind Energies Pvt. Ltd. .... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant (s) Mr. S. Venkatesh

> Mr. Sandeep Rajpurohit Ms. Nishtha Kumar Mr. Vikas Maini Mr. Somesh Srivastava

Counsel for the Respondent(s) Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr. S.S.Naganand, Sr. Adv. Ms. Sumana Naganand Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R-2 & 7

#### APPEAL NO. 280 OF 2018 & IA NO. 1182 OF 2018

## In the matter of:

M/s Matrix Wind Energy Pvt. Ltd. .... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & .... Respondent(s)

Ors.

Counsel for the Appellant (s) : Mr. Gopal Choudhary

Mr. S. Venkatesh

Mr. Sandeep Rajpurohit Ms. Nishtha Kumar Mr. Vikas Maini

Counsel for the Respondent(s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr. S.S.Naganand, Sr. Adv. Ms. Sumana Naganand Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R-2 & 4

## APPEAL NO. 282 OF 2018 & IA NO. 1186 OF 2018

In the matter of:

M/s Matrix Power (Wind) Energy Pvt. Ltd. .... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant (s) : Mr. Gopal Choudhary

Mr. S. Venkatesh

Mr. Sandeep Rajpurohit Ms. Nishtha Kumar

Counsel for the Respondent(s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr. S.S.Naganand, Sr. Adv. Ms. Sumana Naganand

Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R-2 & 4

# APPEAL NO. 287 OF 2018 & IA NO. 973 OF 2018

In the matter of:

Graphite India Limited .... Appellant(s)

**Versus** 

Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G. for

Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Mr. S.S.Naganand, Sr. Adv.

Ms. Sumana Naganand Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R-2 & 4

Mr. Joseph Aristole S. Mr. Shiva P. for R-5

## APPEAL NO. 288 OF 2018 & IA NO. 1070 OF 2018

In the matter of:

**Brindavan Hydropower Private Limited** 

... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors.

Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G. for

Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Mr. S.S.Naganand, Sr. Adv.

Ms. Sumana Naganand Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R-2

# APPEAL NO. 357 OF 2018 & IA NO. 1381 OF 2018

In the matter of:

M/s Matrix Green Energy Pvt. Ltd.

... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant (s) : Mr. Gopal Choudhary

Mr. S. Venkatesh

Mr. Sandeep Rajpurohit Ms. Nishtha Kumar Mr. Vikas Maini

Counsel for the Respondent(s) : Mr. S.S.Naganand, Sr. Adv.

Ms. Sumana Naganand Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R-2 & R-4

# APPEAL NO. 254 OF 2018 & IA NO. 1060 OF 2018

In the matter of:

Pragathi Group .... Appellant(s)

**Versus** 

Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Ananatha Narayan M.G

Mr. Sridhar Prabhu

Counsel for the Respondent(s) : Mr. S.S.Naganand, Sr. Adv.

Ms. Sumana Naganand Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R- 3 & 4

# **ORDER**

List these matters for hearing on <u>top of the board on 30.01.2019 at</u>

2.30 pm (Special Bench), as agreed by the learned counsel appearing for the Appellant and Respondents.

(S.D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

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